

Setting up of Gas based power plant in Faridabad by NTPC

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1635. SHRI HARVENDRA SINGH HANSPAL:

SHRI PRABHAKAR RAO KALVALA:

SHRI RAM JETHMALANI:

Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that the National Thermal Power Corporation, proposes to set up gas based Power plants in Faridabad in Haryana to meet the growing power demand in the northern region;

(b) if so, whether Government propose to lay a branch line of the HBJ pipeline to the site of the plant to meet the fuel requirements of the Project;

(c) if so, what are the details thereof; and

(d) by when the task is likely to be completed and to what extent the acute shortage of power in the northern region would be met?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRI KALPNATH RAI): (a) to (d) A Feasibility Report for the setting up of a gas-based Combined Cycle power plant at Faridabad was submitted to the Central Electricity Authority (CEA) by the National Thermal Power Corporation (NTPC) in January, 1989. There are no approved proposals, at this stage, for the laying of a pipeline to Faridabad.

Details in regard to the implementation of the proposed project (800 MW) would be known after the scheme has been appraised by the CEA and investment decision has been taken in respect of the same.

Recovery in respect of flucinolone Acetonide

1636. SHRI M. KADHARSHA; Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that the file relating to the recovery into DPEA in respect of Flucinolone Acetonide is not traceable in the department;

(b) whether his Ministry has taken any steps to get the matter investigated; and

(c) if so, what are the details thereof and if not, what are the reasons therefor?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): (a) to (c) The papers are being located and further information in this regard will be laid on the Table of Rajya Sabha.

Clearance of Petrochemical Projects of Andhra Pradesh

1637. SHRI TALARI MANOHAR; Will the Minister of INDUSTRY be pleased to refer to the answer to Unstarred Question 1456 given in the Rajya Sabha on the 8th August, 1987 and state:

(a) whether any decision has since been taken on the proposals to set up petrochemical complex in Andhra Pradesh; and

(b) if so, what is the financial outlay proposed and by when the unit is likely to be set up?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): (a) No, Sir.

(b) Does not arise.